

(f) Construction of the power project at Adra in West Bengal is yet to take off. 90% of power i.e. 900 MW from the Nabinagar power project has been allocated to the Railways. While 10% of power i.e. 100 MW has been kept as unallocated quota at the disposal of the Government of India; this power has been allocated to Bihar for the time being considering the scarcity of power in the State.

NTPC-Railways joint power projects

2133. SHRI PRASANTA CHATTERJEE: Will the Minister of POWER be pleased to refer to answer to Unstarred Question 838 given in the Rajya Sabha on 2 August, 2010 and state:

- (a) whether a proposal has now been placed for setting up of a captive power project in West Bengal jointly by NTPC and the Ministry of Railways;
- (b) if so, when the proposal was moved and when the same was approved;
- (c) the approved cost and time schedule of the project;
- (d) the equity sharing between NTPC and the Railways;
- (e) whether the land has been earmarked; and
- (f) whether the environmental impact analysis has been carried out and clearance obtained?

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE): (a) to (d) Yes, Sir. A Memorandum of Understanding has now been signed between NTPC and Railways on 31.10.2010 for setting up of a 2x660 MW coal based power project with super critical technology near Adra in West Bengal. This project is proposed to be developed, subject to techno economic viability, as a captive power plant of the Railways. The cost, schedule of construction and equity relating to the project are to be finalized as yet.

(e) and (f) The Railways is having about 1000 acres of land for the project. Environmental Impact Assessment (EIA) study is being carried out as per the Terms of Reference of Ministry of Environment and Forests. Environmental clearances for the project will be sought after completion of the EIA study.

Targets for rural electrification under RGGVY

2134. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of POWER be pleased to state:

(a) the details of the achievements of the various projects of Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) in various States including Andhra Pradesh, along with the village electrification infrastructure created there under;

(b) how many villages have been electrified under the project during the last three years; and

(c) what are the targets fixed for the Eleventh Five Year Plan?

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE): (a) Under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY), 573 projects have been sanctioned in the country including Andhra Pradesh. The details of achievement of electrification of RGGVY projects, State-wise, is given in the Statement (*See* below). The infrastructure has been created as per Detailed Project Report (DPR)/survey.

(b) Under RGGVY, the number of un/de-electrified villages completed for the sanctioned projects during the last three years, are as under:

Year	number of un/de-electrified villages completed
2007-08	9301
2008-09	12056
2009-10	18374

(c) Under RGGVY, 338 projects covering electrification of 49,736 un/de-electrified villages, intensive electrification of 2,43,031 already electrified villages and release of 1,63,34,651 Below Poverty Line (BPL) connections have been sanctioned in the country under Eleventh Plan period, in addition to 235 projects covering electrification of 68,763 un/de-electrified villages, intensive electrification of 1,11,936 already electrified villages and release of 83,10,366 BPL connections which were sanctioned in the country under Tenth Plan period. Thus, the total coverage under RGGVY is electrification of 1,18,499 un/de-electrified villages and release of free electricity connections to 2,46,45,017 BPL households. The target set under Bharat Nirman for RGGVY is to electrify 1,00,000 un/de-electrified villages and to release free electricity connections to 1.75 crore BPL households by March, 2012.

Statement

*State-wise details of achievement of electrification of villages and
release of BPL connections for the sanctioned projects under
RGGVY including Andhra Pradesh*

Sl.No.	Name of State	No. of Projects	Cumulative Achievement (as on 31.10.2010)		
			Un/de- electrified villages	Intensive electrification of electrified villages	BPL connections
1	2	3	4	5	6
1	Andhra Pradesh *	26	0	21673	2522349
2	Arunachal Pradesh	16	431	389	6426
3	Assam	23	3817	5646	452999
4	Bihar	43	19896	1658	1439738
5	Chhattisgarh	14	100	7241	344171
6	Gujarat *	25	0	5863	586222
7	Haryana *	18	0	2139	170138
8	Himachal Pradesh	12	11	1059	680
9	Jammu and Kashmir	14	101	1545	26313
10	Jharkhand	22	14817	4443	944261
11	Karnataka	25	59	22835	758033
12	Kerala *	7	0	37	17238
13	Madhya Pradesh	32	204	8297	241456
14	Maharashtra *	34	0	14693	896042
15	Manipur	9	163	188	7175
16	Meghalaya	7	146	926	25367
17	Mizoram	8	25	117	5489
18	Nagaland	11	43	194	9160
19	Orissa	31	9652	10901	1386389
20	Punjab *	17	0	0	33926
21	Rajasthan	40	3322	23151	828807
22	Sikkim	4	14	253	4880

1	2	3	4	5	6
23	Tamil Nadu*	26	0	4862	498602
24	Tripura	4	56	164	47375
25	Uttar Pradesh	64	27752	2763	870864
26	Uttarakhand	13	1497	8403	221953
27	West Bengal	28	4164	6134	836939
Total of All States		573	86270	155574	13182992

* In the States of Andhra Pradesh, Gujarat, Haryana, Kerala, Maharashtra, Punjab and Tamil Nadu, all the villages were electrified prior to launching of RGGVY. Hence, no un-electrified villages are covered for electrification in these States. However, intensive electrification of already electrified villages are being undertaken in these States.

Rural electrification in Maharashtra

†2135. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of POWER be pleased to state:

- the details and number of programmes being operated at present under rural electrification programme;
- the amount allocated for various rural electrification programmes in Maharashtra under the programme during the last three years;
- the number of rural villages electrified under this scheme; and
- the amount released, so far, by Government and the amount utilized?

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE): (a) At present 'Rajiv Gandhi Grameen Vidyutikarn Yojana (RGGVY)' is under implementation for rural electrification. Under RGGVY, 573 projects covering electrification of about 1.18 lakh un/de-electrified villages and providing free electricity connections to estimated 2.46 crore BPL households have been sanctioned. The details of RGGVY projects sanctioned, State-wise is given in the Statement (See below).

(b) There is no upfront allocation of funds for any State under RGGVY. Funds are released against sanctioned projects in instalments based on the reported utilization of amount in the previous instalment(s) and fulfilment of other conditionalities. Under RGGVY, the amount disbursed for Maharashtra State during the last three years and current year, are as under:

†Original notice of the question was received in Hindi.